

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-05-2024 AT 10:30 AM**

**CP(IB) No.271/9/HDB/2020
AND
IA (IBC) 825/2024 in CP(IB) No.271/9/HDB/2020
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Cryon Software Experts India Pvt Ltd

...Operational Creditor

AND

Bodhtree Consulting Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 825/2024

Learned Counsel Mr Shabeer Ahmed, for applicant/ Monitoring Committee present physically.

Mr Sreenivasa Rao Ravinuthala, Resolution Professional present.

Mr Prashanth, COO who is appointed has confirmed by the Chairman of the Monitoring Committee is present.

It is confirmed that the plan has been implemented in all of its aspects, hence the same is recorded and the Chairman of the Monitoring Committee is hereby discharged and the monitoring committee is dissolved.

Accordingly, **this application is allowed and disposed of.**

**SD/-
MEMBER (T)**

**SD/-
MEMBER (J)**